NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Ganpatbhai K. Patel

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** ADVOCATE PETITIONER MONAAL DAVAWALA 2. Awlun R. Sheah Advocade 2 Respondent Solicitor Mr. P. Purchah Hitesh Buch Pes Respondent kning R. Runcich Advocate

ORDER

Learned Advocate Mr. Monaal Davawala present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina Parekh present for Respondents.

Additional affidavit filed by Petitioner as per order dated 27.10.2017 passed in IA 54/2017.

Respondents shall file reply affidavit, if any, after serving a copy in advance to other side.

List the matter on 16.01.2018.

Colavious'

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of November, 2017.